

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
NEW BOMBAY BENCH, NEW BOMBAY.

Transferred Application No.500/87.

1. Mr.P.H.Khade,
Guard Grade 'A',
C/o Station Superintendent,
Bhusaval.
2. Mr.M.H.Chowdhari,
Guard Grade 'A',
C/o Station Superintendent,
Igatpuri.
3. Mr.R.B.Bhave,
Guard Grade 'B',
C/o Station Superintendent,
Bhusaval.
4. Mr.S.U.Netke,
20 Blocks, Railway Quarters,
Igatpuri.
5. Mr.V.W.Kanhre,
D 20, 7 Blocks,
Igatpuri.
6. Mr.J.D.Mahajan,
D-30, 6 Blocks,
Igatpuri.

...Applicant

V/s.

1. Union of India,
Secretary to Government,
Ministry of Railways,
Rail Bhavan,
New Delhi.
2. General Manager,
Central Railway,
Bombay V.T.
3. Chief Personnel Officer,
Central Railway,
Bombay V.T.
4. Chief Operating Superintendent,
Central Railway,
Bombay V.T.
5. Divisional Railway Manager,
Central Railway,
Bhusaval,
Dist. Jalgaon.

...Respondents.

Coram: Hon'ble Member(J), Shri M.B.Mujumdar,
Hon'ble Member(A), Shri M.Y.Priolkar.

Oral Judgment:

¶(Per Shri M.B.Mujumdar, Member(J))

Dated: 7.3.1989.

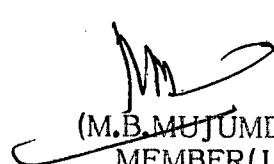
The applicant No.1 Shri P.H.Khade has sent an application dated 12.10.1988 requesting for permission to withdraw the Transferred Application No.500/87, as all the grievance of the

...2.

applicants are fulfilled satisfactorily. Shri Khade has filed an application dated 12.10.1988 on behalf of himself and others. Mr.P.R.Pai present for the respondents.

2. We therefore, dispose of the application as withdrawn with no order as to costs.


(M.Y.PRIOLKAR)
MEMBER(A)


(M.B.MUJUMDAR)
MEMBER(J)